# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

### Original Application No.200/402/2012

Jabalpur, this Monday, the 11<sup>th</sup> day of February, 2019

## HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kishanlal, aged about 40 years, S/o Shri Pannalal, R/o House No.18, Ekta Nagar, Bhopal (M.P.)-462001 -Applicant

(By Advocate – None)

#### <u>Versus</u>

- 1. Union of India through the Secretary, Ministry of Works and Housing, Govt. of India, Nirman Bhawan, New Delhi 110001.
- 2. Chief Engineer, CPWD, Central Zone, E-3/4b Arera Colony, Bhopal (M.P.) 462001 -Respondents

(By Advocate – Shri S.K. Mishra)

## ORDER (ORAL)

#### By Navin Tandon, AM.

None for the applicant.

- 2. It is seen that for the last two consecutive date of hearing, i.e. 05.09.2018 and 14.11.2018, nobody had appeared for the applicant. Today also, there is no representation on behalf of the applicant. Thus, it appears that the applicant has lost interest in prosecuting this case anymore. Hence, we are left with no other option but to dismiss this Original Application for want of prosecution.
- **3.** Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-